

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 07

IA No. 164/JPR/2023

IA No. 333/JPR/2023

IA No. 604/JPR/2023

IA No. 148/JPR/2024

IA No. 164/JPR/2024

IA No. 165/JPR/2024

IA No. 181/JPR/2024

IA No. 182/JPR/2024

IA No. 209/JPR/2024

IA No. 250/JPR/2024

IA No. 290/JPR/2024

CP No. (IB)- 16/7/JPR/2021

Under Section 7 of IBC, 2016

In the matter of:

Bhala Finance Pvt. Ltd.

.... Financial Creditor/Applicant

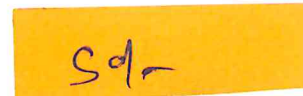
Versus

Tushar Realhome LLP

...Corporate Debtor/Respondent

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 12.07.2024.

Therefore, the matter is reposted to 31.07.2024.



**(Prabhu Dayal Sewda)
Court Officer**

July 12, 2024